

**FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
VAS INFRASTRUCTURE LIMITED**

**OPERATING IN THE REAL ESTATE SECTOR AT MUMBAI, MAHARASHTRA
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board
of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/CIN/LLP No.	Vas Infrastructure Limited PAN No - AAACV3537A CIN No - L65100MH1994PLC076538
2.	Address of the registered office	Madhav Niwas CHSL, Flat No B-1B, First Floor, Natakwala Lane, Opp S. V. Road, Borivali West, Mumbai, Maharashtra, India, 400092
3.	URL of website	http://www.vasinfrastructureltd.com/
4.	Details of place where majority of fixed assets are located	Kandivali - Borivali West, Mumbai, Maharashtra
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	No employees at present
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, are available at URL :	Email request be sent to: cirp.vasinfra@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Email request be sent to: cirp.vasinfra@gmail.com
10.	Last date for receipt of expression of interest	30.05.2024
11.	Date of issue of provisional list of prospective resolution applicants	09.06.2024
12.	Last date for submission of objections to provisional list	14.06.2024
13.	Date of issue of final list of prospective resolution applicants	24.06.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	29.06.2024
15.	Last date for submission of resolution plans	29.07.2024
16.	Process email id to submit Expression of Interest	cirp.vasinfra@gmail.com

Date: 10th May, 2024
Place: Mumbai

For Vas Infrastructure Limited
Sd/-
Ashok Kumar Golechha
Resolution Professional

Vas Infrastructure Limited (Under CIRP)
Reg. No: IBBI/IPA-002/IP-N000932/2019-2020/12973 AFA Valid upto 22.11.2024
Correspondence Address of the RP: Flat No. B 703/704, Seventh Floor, River Park CHS Ltd., Dattani Park Road, Thakur Village, Kandivali (East), Mumbai - 400101

NO

Shri Rajesh Vardhila members of Om Sund Housing Society Ltd., Road, Borivali West and in the Building of the Volga Building died on making any nomination

The Society hereby objections from the claimants/objector or of the said shares deceased Member property of the Society days from the publication copies of such document in support of his/her to transfer of shares deceased Member in the Society. If no received within the period the Society shall be shares and interest of in the capital property manner as is provided of the Society. The shares received by the Society shares and interest of in capital/property of the within manner provided of the Society.

A copy of the Register the Society is available the - claimants/objector of the Society within the Society between from the date of publication till the date of expiry

For and on
Vichar Co operative
Place: Mumbai
Date: 10.05.2024

Consolidat